

The Rural Electrification Corporation Limited have so far (as on 30-6-1972) sanctioned 17 and 19 rural electrification schemes of Rajasthan and Bihar State Electricity Boards involving loan assistance of Rs. 912 lakhs and Rs. 1119 lakhs respectively.

(b) The requisite information is given below :

	All India	Rajasthan	Bihar
(i) Percentage of villages electrified	21.6	12.7	12.64
(ii) Percentage of rural population so far devoid of amenity of electrification.	55.0	73.3	76.9

(c) The period during which all villages in India including two States viz. Rajasthan and Bihar will be electrified would depend upon the resources available in the Fifth and subsequent plans.

Imports channelised through State Trading Agencies

1338. DR. H. P. SHARMA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the percentage of the country's imports that were channelised through State Trading Agencies during the past three years ; and

(b) the precise policy of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) On present indications, the share of public sector in the import trade will be 70 to 75%. However, information about the share of public sector in the import trade during the past three years is being collected and will be laid on the Table of the House.

(b) It is the declared policy of the Government to progressively canalise the bulk of our imports through public sector agencies.

Trade with Rhodesia and South Africa

1339. DR. H. P. SHARMA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the U. N.'s economic sanctions

against Rhodesia and South Africa have been violated by certain members of the U. N. including India ; and

(b) if so, the precise nature of exports to and imports from these countries by India during the past three years, indicating the names of the items and cost thereof and the reasons for violation of such sanctions ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) India has not violated the economic sanctions imposed by the Security Council against Rhodesia and South Africa.

(b) Does not arise.

शूल, एक्सल, रोलर बियरिंग तथा ट्रेक्टर गियर प्लांटों की स्थापना

1340. डा० हेनरी आस्टिन :

श्री ए० के० गोपालन :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शूल, एक्सल, रोलर बियरिंग तथा ट्रेक्टर गियर बनाने के लिए तीन बड़े उत्पादन एकक स्थापित करने का कोई प्रस्ताव है ;

(ख) क्या केरल सरकार ने अनुरोध किया है कि ऐसा एक एकक उनके राज्य में स्थापित किया जाये ; और

(ग) यदि हां, तो उस पर केन्द्रीय सरकार की क्या प्रतिक्रिया है ?

रेल मंत्री (श्री टी० ए० बाई) : (क) रेल मंत्रालय केवल दो उत्पादन कारखाने लगाने के बारे में विचार कर रहा है। एक—पहियों और धुरों के निर्माण के लिए और दूसरा—कर्षण गियरों के लिए। रोलर बियरिंग संयंत्र लगाने का विचार छोड़ दिया गया है।

(ख) जी हां। केरल सरकार ने अनुरोध किया है कि इनमें से एक कारखाना केरल राज्य में लगाया जाये।

(ग) दो कारखानों—पहिया और धुरा संयंत्र और कर्षण गियर कारखाने के लिए परियोजना रिपोर्ट तैयार की जा रही हैं। जहां तक पहिया